Written Answers

- (b) Does not arise.
- (c) Constructior of a new bridge cum-Sluice gate adjace it to the existing one has been taken up and is nearing completion.

Central Vigi ance Commission

430. DR. BHAI MAHAVIR:

SHRIDHAR SHRI WASU-DEO DHABE:

Will the Ministr r of HOME AFFAIRS be pleased to stat:

- (a) whether a 'Commissioner for Departmental Inqui ies (CDI) in Central Vigilance Comm ssion (CVC) when appointed as Inqui y Officer on being nominated by CVC it the request of the concerned Department holds inquiry and gives inquiry repor on behalf pf CVC or in his personal ca racity;
- (b) whether the inquiry report sent by CVC to the concerned Department has status of the inqu ry report of the CVC or that of
- (c) whether CVC recommendation regarding further ac ion is a part of the inquiry report; an
- (d) whether inquiry report/CVC reco mmendations are >ent by CVC direct to the charged officer, if not, whether H is proposed to be sc done?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) A Commissioner for Departmental Inquiries, although nominated by the Central Vigilance Commission, is appoint Id by the Disciplinary Authority under the relevant rules. He, therefore, conducts the inquiry and submits a report in tMs capacity as Inquiring Authority under the rules.

(c) The Central Vigilance Commission's advice regarding further action. on the inquiry is nol part of the inquiry report.

(d) The Central Vigilance Commission forwards the report of the Commissioner for Departmental Inquiries and its advice to the concerned disciplinary authority and not direct to the charged officer. It is not proposed to change the existing procedure.

io Questions

Purchase of Computers

431. DR. BHAI MAHAVIR:

SHRI SHRIDHAR WASUDEO DHABE:

Will the PRIME MINISTER be pleased to

- (a) whether there is a centralised coordination body agency for import purchase of computers for Central and State Governments and public sector bodies] undertakings/organisations;
- (b) if so, what are the names of such bodyjagency and their Composition; and
- (c) what are the details of the computers purchased during 1980-84 (January), including imported ones their source, agents, prices, date-wise and organisation-wise under the Central Government, State Governments (if purchased through a central agency), public sector bodies, Railways, Defence, etc?

IHE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI. RAO). (a) and (b) Yes, Sir. As per the special policy and procedures for import of computers costing Rs. .5 lakhs (CIF) and more, the Department of Electronics is responsible for finalising the specifications of the computer system • alongwith the user, tendering, evaluation and final recommendation of the computer system to meet the requirements of the user' organisations, including Central, State public Governments and sector bodies/undertaking organisation.- Secretary, Department of Electronics, constitute in each case a Technical Evaluation Committee to evaluate the offers received against the tender. -On the basis of the recommendations of the Technical Evaluation Committee the final approval is accorded by the Approval Committee for Imported Computers consisting of the following: